

**GOVERNMENT OF INDIA
ENVIRONMENT, FORESTS AND CLIMATE CHANGE
LOK SABHA**

STARRED QUESTION NO:108
ANSWERED ON:28.07.2015
Report of Subramanian Committee
Mullappally Shri Ramachandran

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the TSR Subramanian Committee constituted to review the environmental laws has submitted its report to the Government;
- (b) if so, the major recommendations contained in the report;
- (c) whether the Government has considered the report and taken any action/decision;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the time by which the recommendations are likely to be implemented?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI PRAKASH JAVADEKAR)

(a) to (e) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 108 FOR ANSWER ON 28.07.2015 REGARDING "REPORT OF SUBRAMANIAN COMMITTEE" BY SHRI MULLAPPALLY RAMACHANDRAN

(a) and (b) The High Level Committee (HLC) headed by Shri T.S.R. Subramanian has submitted its report with 55 major recommendations, which includes:

â€¢ Enacting a new umbrella Environment Law- Environment Law (Management) Act (ELMA) to provide for setting up of National Environment Management Authority(NEMA) and State Environment Management Authority(SEMA).

â€¢ Setting up of a national level institute on Environment.

â€¢ NEMA/SEMA to develop systems for effective monitoring of compliances.

â€¢ NEMA/SEMA to make recommendations to the Ministry on environment clearances.

â€¢ A National level electronic database to be developed for environment and forest parameters.

â€¢ Integration of various clearances.

â€¢ Integration of provisions of Water and Air act in the new law and subsequent sub-subsumation of CPCB and SPCB in NEMA and SEMA respectively, and others.

(c) to (e) In order to prepare a broad framework based on the recommendations of HLC, the Ministry has appointed a Technical Consultant who has submitted the Inception Report and Gap Assessment Report which is to be followed by a final report expected in November 2015. A final decision on the recommendation of High Level Committee will be taken thereafter and after completing stakeholder consultations.
